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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

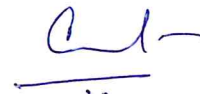
CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.1552/BB/2 018	For dismissal	Sec 252	M/s Sowraj Infra Pvt Ltd	Vignesh wara Bhat PCS	ROC	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: **VIGNESHWAR BHAT**  
9590252851  
PCS



RESPONDENT/s :

**ORDER**

Heard Shri Vigneshwara Bhat Learned Counsel for the Petitioner. He submit that he do<sup>es</sup> not want to prosecute the case. The case is dismissed as not pressed.

  
**Member(T)**

  
**Member(J)**